

(2) M/s. New Victoria Mills Co. Ltd.,
Kanpur.

2. The cases of units claiming to be weak were considered by a One-man Committee set up by the State Government and its recommendations are now receiving attention of the State Government.

**Conversion of PTI into International
Press Agency**

125. SHRI S. M. BANERJEE : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any final decision has been taken to convert Press Trust of India into an International Press Agency ,

(b) if not, whether there is any alternative suggestion to this , and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) . (a) A decision for conversion of the Press Trust of India into a full-fledged international news agency has to be taken by Press Trust of India and not by Government.

(b) and (c) Recognising the need for effective dissemination of news to and from India, Government are interested in the formation of a well-equipped international news agency and will encourage the formation of such an agency.

**Stoppage of Import of Wheat under
PL—480**

126. SHRI S. M BANERJEE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether import of wheat under PL—480 is likely to be stopped when stage of self-sufficiency is reached in India ;

(b) if so, whether it is likely to happen during the Fourth Plan period; and

(c) if not, when ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE, (SHRI ANNASAHIB P. SHINDE) : (a) and (b). It is envisaged that imports of wheat under PL—480 will be stopped after 1971.

(c). Does not arise

**Officers of Telegraph and Telephone
Engineering Department on Deputation
to Indian Telephone Industries
Ltd.**

127 SHRI N K SANGHI Will the Minister of COMMUNICATIONS be pleased to state

(a) the names and designations of officers of the Telegraph and Telephone Engineering Department, who are at present on deputation to the Indian Telephone Industries Limited Bangalore and Allahabad, the posts held by them, the pay and allowances drawn by them and the period of deputation in each case ,

(b) the manner in which the selection was made and whether the names were called for from all Postal Circles and Telephone Districts, and if not, the reasons therefor, and

(c) whether in pursuance of the Home Ministry's orders, an option has been given to those Officers either to get themselves absorbed in the Indian Telephone Industries or revert to their parent department ?

THE MINISTER OF COMMUNICATIONS (SHRI SHER SINGH) . (a) A Statement is laid on the Table of the House. [*Placed in Library. See No. LT—95/71*]

(b) Post of Chairman—cum—Managing Director is a 'top executive post' included in Schedule 'C' of top management posts in Public Undertakings. Appointment to this post is made from empanelled officers. Of P & T officers belonging to Sr. Administrative Grade of TES Class I included in the panel, Shri C. A. Cornelius. (Sl. No 1 of statement) who was the seniormost, was selected.